

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2832

ANSWERED ON:11.12.2012

EXPORT OF COCONUT OIL

Antony Shri Anto; Sayeed Muhammed Hamdulla A. B.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total quantum and value of coconut oil exported during each of the last three years and the current year;
- (b) whether a ban has been imposed on export of edible oils including coconut oil in India;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government is aware that this ban is adversely affecting the coconut farmers across the country including the Union Territory of Lakshadweep;
- (e) if so, whether the Government has received requests for reversal of the ban; and
- (f) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The quantity and value of coconut refined oil & fractions exported during the last three years and current year is listed below:

Year	Quantity	Value
(April-March)	(in tons)	(in Rs. crores)

2009-10	5066	39.86
---------	------	-------

2010-11	4273	39.68
---------	------	-------

2011-12	6192	83.90
---------	------	-------

2012-13	3525	46.61
(April to Sept., 12)		

Source: Directorate General of Commercial Intelligence & Statistics (Deptt. of Commerce) Kolkatta.

(b) & (c) Export of edible oils has been banned except coconut oil (through Kochi port), certain oils from minor forest produce and edible oils in branded consumer packs upto 5 Kgs subject to a limit of 20,000 tons per year. There is a gap between demand and supply of edible oils in the country and in order to meet domestic demand, ban on export of edible oils has been imposed.

(d) to (f): In the interest of coconut farmers, export of coconut oil is allowed (through Kochi port) and in branded consumer packs for which the quantitative limit has been enhanced from 10,000 tons to 20,000 tons per annum. Government has received requests from various Associations and a few State Governments for removal of ban on export of edible oils. However, the ban on export has been continued due to shortage of edible oils in the country.